



-7, 8, 9, 10, 12, 14, 16, 17, 20

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 13800/2004 & CM APPL. 9651/2004

ANIL KUMAR JAYANT

..... Petitioner

Through: None

versus

INDINA AIRLINES LTD.

..... Respondent

Through: Mr. Rajiv Nayar, Sr. Advocate with

Mr. Nalin Kohli, Mr. Avishkar Singhvi, Mr. Azeem Samuel, Mr. Amit Kumar Mishra, Ms. Mitakshara Goyal, Mr. Akhil Kumar Kulsreshtha, Ms. Manjira Das Gupta and Ms. A.

Nagpal, Advocates

8

+ W.P.(C) 957/2005 & CM APPL. 693/2005, CM APPL. 55987/2022 CAPT.MAYUR MISRA ..... Petitioner

Through: None

versus

UOI & ANR.

.... Respondents

Through: Mr. Rajeev Ranjan Mr. Rishad A.

Choudhury and Mr. Aman Kapur,

Advocates for Air India

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W.P.(C) 958/2005 & CM APPL. 694/2005, CM APPL. 13022/2005,
CM APPL. 122/2006, CM APPL. 15578/2006, CM APPL.
14264/2007, CM APPL. 11599/2019, CM APPL. 55973/2022





PUNEET MEHTA

..... Petitioner

Through: Dr. Harshvir Pratap Sharma, Sr. Advocate with Mr. Akul Krishnan, Mr. Paras Joshi, Ms. Stuti Jain and Mr. Akshu Jain, Advs.

versus

UOI & ANR.

..... Respondents

Through: Mr. Rajeev Ranjan Mr. Rishad A.

Choudhury and Mr. Aman Kapur,

Advocates for Air India

10 +

W.P.(C) 47/2007 & CM APPL. 1318/2019, CM APPL. 55983/2022,

CAPT.RAMAN DOULAGAR

.... Petitioner

Through: Dr. Harshvir Pratap Sharma, Sr. Advocate with Mr. Akul Krishnan, Mr. Paras Joshi, Ms. Stuti Jain and Mr. Akshu Jain, Advs.

versus

INDIAN AIRLINES LTD

..... Respondent

Through: Mr. Rajeev Ranjan, Mr. Rishad A.

Choudhury and Mr. Aman Kapur,

Advocates for Air India

12

+ W.P.(C) 2376/2007

HARENDER SINGH

..... Petitioner

Through: None

versus

UOI & ORS.

.... Respondents

Through: Mr. Sushil Kr. Pandey, SPC with Ms.





Neha Yadav, Advocate. Dr. Lalit Bhasin, Ms. Nina Gupta, Mr. Ajay Pratap Singh and Mr. Devvrat Tiwari, Advocate for R-2 & R-3

14

+ W.P.(C) 5202/2010 & CM APPL. 35705/2018, CM APPL. 29878/2023

INDIAN AIRLINES KAMGAR SANGHTAN ..... Petitioner

Through: Mr. Saket Sikri, Mr. Ajay Pal Singh

Kullar and Mr. Vignesh Raj T.

Advocates

versus

## NATIONAL AVIATION COMPANY OF INDIA LTD AND ANR

..... Respondent

Through: Mr. Rajiv Nayar, Sr. Advocate with

Mr. Nalin Kohli, Mr. Avishkar Singhvi, Mr. Azeem Samuel, Mr. Amit Kumar Mishra, Ms. Mitakshara Goyal, Mr. Akhil Kumar Kulsreshtha, Ms. Manjira Das Gupta and Ms. A. Nagpal, Advocates for Air India Ltd.

16

+ W.P.(C) 9521/2018 & CM APPL. 37098/2018, CM APPL. 29894/2023

INDIAN AIRLINES KAMGAR SANGTHAN ..... Petitioner

Through: Mr. Saket Sikri, Mr. Ajay Pal Singh

Kullar and Mr. Vignesh Raj T.

Advocates

versus

AIR INDIA LIMITED AND ANR. ..... Respondents





Through: Ms. Anjana Gosain, Ms. Nippun

Sharma and Ms. Rashika Chopra,

Advocates for R-2

Mr. Rajiv Nayar, Sr. Advocate with Mr. Nalin Kohli, Mr. Avishkar Singhvi, Mr. Azeem Samuel, Mr. Amit Kumar Mishra, Ms. Mitakshara Goyal, Mr. Akhil Kumar Kulsreshtha, Ms. Manjira Das Gupta and Ms. A. Nagpal, Advocates for Air India Ltd.

17

+ W.P.(C) 1342/2012 & CM APPL. 56147/2022

SHAILENDER CHOPRA

..... Petitioner

Through: Ms. Kavita Nailwal, Advocate.

versus

NATIONAL AVIATION COMPANY OF INDIA LTD AND ANR

.... Respondents

Through: Dr. Lalit Bhasin, Ms. Nina Gupta, Mr.

Ajay Pratap Singh and Mr. Devvrat

Tiwari, Advocates

20

+ W.P.(C) 1663/2014 & CM APPL. 9672/2023

**GEETA KAPOOR** 

..... Petitioner

Through: Ms. Pallavi Singh, Advocate.

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Bhagvan Swarup Shukla, CGSC

with Mr. Sarvan Kumar, Advocate for

**UOI** 





Mr. Rajiv Nayar, Sr. Advocate with Mr. Nalin Kohli, Mr. Avishkar Singhvi, Mr. Azeem Samuel, Mr. Amit Kumar Mishra, Ms. Mitakshara Goyal, Mr. Akhil Kumar Kulsreshtha, Ms. Manjira Das Gupta and Ms. A. Nagpal, Advocates for Air India Ltd.

**CORAM:** HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

ORDER 01.04.2024

**%** 

(The proceeding has been conducted through Hybrid Mode)

At request of learned counsel for petitioner, list on 02.08.2024.

TUSHAR RAO GEDELA, J

**APRIL 1, 2024**